

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2345/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench

Dated Guwahati, 7th April, 2022.

Sub:- Casual Leave.

Ref:- No. HC(IB)-VIG/01/2022 dated 05.04.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Lobsang Tenzin, District and Sessions Judge, Lower Subansiri, District, Ziro has been granted **casual leave for three days on 06.04.2022, 07.04.2022 and 08.04.2022 along with station leave permission from the evening of 05.04.2022 till 15.04.2022.** A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2346-2347/A, dated , 07-04-2022

Copy to:

1. Shri Lobsang Tenzin, District and Sessions Judge, Lower Subansiri,
District, Ziro.

2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)